

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 713/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: Trans Asian Shipping Services Pvt.Ltd.
V/s
Guru Synthetics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Reshant Shah Vai Shakh Talati 1/b Lexcorrellies	Adv for respondent Co-operate debtor	
2)	Anand Ghosh 1/b Callidun legal (manoj khatri) Data by comment	Adv for the Petitioner	 

ORDER

T.C.P. No. 713/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to 13.11.2017.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
09.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)